

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To, Shri Vinod Kumar Chandak,
District & Sessions Judge,
Golaghat.

Dated Guwahati, the _____ March, 2021.

Sub:- Permission to avail the benefit of LTC.

Ref:- Your letter No. DJ(G) 2795/2021 dated 10.03.2021.

Sir,

With reference to the above, I am directed to inform you that you are allowed to avail LTC for the current block period of 2018-2021 to visit Goa along with your wife, two daughters and one son w.e.f. 13.04.2021 to 16.04.2021 during Bohag Bihu holidays, by the shortest possible route, as per existing Rules.

Yours faithfully,

bd/-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/1595-1597/dated 16/3/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and to take necessary steps for allotment of budget for the LTC advance amount, as per Rules.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

16/3/21
REGISTRAR (VIGILANCE)

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